Annexure – 7

Name of the corporate debtor: Indian Soya Industries Private Limited; Date of commencement of CIRP: 14-07-2020; List of creditors as on: 19.02.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of continge	Amoun t of any	Amou nt of claim	Amount of claim under	Remar ks, if any
	Depart ment	Govern ment	Identific ation No.	Date of receipt	Amount claimed	Amou nt of claim admitted	Nature of claim	Amount covered by security interest	Amou nt cove red by guar antee	Whethe r related party?	% of voting share in CoC, if Applicabl e	nt claim	mutual dues, that may be set-off	not Admitte d	verificati on	
1	Deputy Commissio ner Customs		002	02.09.2020	4162991	4162991	Unsecured	00	00	No	00	00	00	00	00	-
2	Asst. Commissio ner, CGST & Central Excise Division		003	05.02.2021	106800	00	Unsecured	00	00	No	00	00	00	00	106800	-
	TOTAL				4269791	4162991		00	00		00	00	00	00	106800	